

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**  
**THE 7<sup>th</sup> SEPTEMBER 2016**

No. 211 A: The services of Smt. Nitasha Barla, Probationary Civil Judge (Junior Division), appointed in the year 2011 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 is hereby confirmed with effect from the date as in the table given below:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Smt. Nitasha Barla, J. M. – cum – Addl. Civil Judge (Junior Division), Ranchi	05.02.2016

By Order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt

Dated Ranchi the September, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

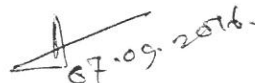
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. 4754 /Apptt.

Dated Ranchi the 7<sup>th</sup> September, 2016

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( ) - for JC, Ranchi

  
67.09.2016  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**

**NOTIFICATION**

**THE 7<sup>th</sup> SEPTEMBER 2016**

No. 212 A: The Court has been pleased to allow the Smt. Nitasha Barla, Civil Judge (Junior Division), to get the 1<sup>st</sup> increment in the Civil Judge (Junior Division) scale of pay with effect from the dates as in the table given below:

Sl. No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1 <sup>st</sup> increment
01.	02.	03.	04.	05.
1.	Smt. Nitasha Barla, J. M. – cum – Addl. Civil Judge (Junior Division), Ranchi	24.01.2011	05.02.2016	<b>05.02.2016</b>

By Order of the Court,

Sd/- Anil Kumar Choudhary

Registrar General

Memo No. \_\_\_\_\_/Apptt

Dated Ranchi the \_\_\_\_\_ September, 2016

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Sd/- Anil Kumar Choudhary

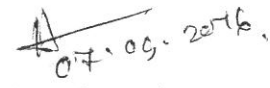
Registrar General

Memo No. 4756 /Apptt.

Dated Ranchi the 7<sup>th</sup> September, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) I/c/ the Registrar (Establishment) \* the I/c P.P.S. to the Hon'ble the Chief Justice / the CPC & I/c NIC Cell ..... High Court of Jharkhand, Ranchi / the Judicial Commissioner, Ranchi for information and (communication to the Officer concerned)

( ) - for JC, Ranchi

  
07.09.2016  
Registrar General